

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2620

ANSWERED ON:06.02.2014

ACTIVITIES UNDER MGNREGS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of permissible activities under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) whether the Government propose to include new activities including laying of railway line, construction of food grain storage houses under MGNREGS;
- (c) if so, the details thereof;
- (d) whether the Government propose to revisit/restructure the Scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The category of works allowed to be undertaken under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are defined in Para 4, Schedule I of MGNREG Act, 2005. Details of permissible works under MGNREGA are at Annexure.
- (b) & (c): Execution of Railway projects is not amongst the list of such permissible works. Construction and maintenance of modern and scientific Food Grain Storage facility for implementing the provisions of the National Food Security Act, 2013 has been included as one of the permissible activities under Schedule-I of MGNREGA. Responsibilities of planning, identification and prioritization of works including construction of food grain storage facility in rural areas under MGNREGA are vested with the Gram Panchayats.
- (d) & (e): Certain changes have already been carried out while amending the Schedules on 3rd January 2014. There is no further proposal to restructure the Scheme.